

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

(6)

OA No.137/99

Date of order: 27.09.1999

H.C.Kulshreshtha S/o Shri B.R.Kulshreshtha aged about 45 years, at present employed on the post of Train Ticket Examiner, Agra Fort, Western Railway, Kota Division.

.. Applicant

Versus

1. Union of India through General Manager, Western Railway, Church Gate, Mumbai.
2. Divisional Railway Manager (Estb.), Western Railway, Kota Division, Kota.
3. Station Manager, Agra Fort, Western Railway, Kota Division.
4. Senior Divisional Commercial Manager, Western Railway, Kota Division, Kota.

.. Respondents

Mr. Shiv Kumar, counsel for the applicant

Mr. T.P.Sharma, counsel for the respondents

CORAM:

Hon'ble Mr. S.K.Agarwal, Judicial Member

Hon'ble Mr. N.P.Nawani, Administrative Member

ORDER

Per Hon'ble Mr. S.K.Agarwal, Judicial Member

The relief sought by the applicant in this Original Application is to direct the respondents not to revert the applicant from the post of TTE and to further direct the respondents to absorb the applicant on the post of TTE forthwith will all consequential benefits.

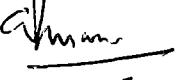
2. In reply filed by the respondents, it has been categorically made clear that this Original Application has been filed by the applicant on the ground of apprehension without challenging any order. It has been further stated that no such order of reversion has yet been passed by the respondents in reverting the applicant from the post. Therefore, in our opinion, since no reversion order has yet been passed, this Original Application is premature. However, the respondents may pass an order of reversion against the applicant only by following the



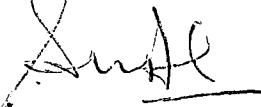
(2)

proper procedure.

3. With these observations, this Original Application is disposed of with no order as to costs. The interim order already issued stands vacated.


(N.P. NAWANI)

Administrative Member


(S.K. AGARWAL)

Judicial Member